NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **17.09.2025** (WEDNESDAY) CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-------------------------------|----------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 450/2025 For Condone Delay IA No. 1292/2025 | Recap Ventures Pvt Ltd Vs ITI Ltd | Ms. A Vidya | |
| 2. | Comp App (AT) (CH) (Ins) No. 451/2025 For Stay IA No. 1294/2025 For Exemption IA No. 1295/2025 | Dr. Jitendra Das Maganti Vs Abhilash Lal RP of SevenHills Healthcare Pvt Ltd | Mr. Dwarakesh Prabhakaran | |
| 3. | Comp App (AT) (CH) (Ins) No. 452/2025 For Stay IA No. 1297/2025 | Puissant Global Pvt Ltd Vs Bank of India | Ms. Aakanksha Nehra | |
| 4. | Comp App (AT) (CH) No. 113/2025 For Condone Delay IA No. 1268/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025 | 3A Capital Services Limited Vs NGEF Limited | Ms. Anusha Peri | |
| 5. | Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025 | The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd. | Mr. G Meghanathan | |

For Orders

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for |
|-------|---|---|-------------------------------|---------------------|
| | | | | Respondents |
| 6. | Comp App (AT) (CH) (Ins) No. 373/2022 For Stay IA No. 876/2022 | Geotrix Building Envelope Pvt Ltd Vs C Sanjeevi, RP of Landmark Housing | Mr. Praveen Ravichandran | Ms. Jayanthi K Shah |
| | | Projects, Chennai Pvt Ltd & Anr. WITH | | |

| | | | T | |
|-----|---|---|-------------------|--|
| 7. | Comp App (AT) (CH) (Ins) No. 272/2022 For Stay IA No. 583/2022 | Jai Jinendra Enterprises & 7 Ors Vs Sanjeevi C, RP of Landmark Housing Projects Chennai Pvt Ltd & Anr. WITH | Mr. Pawan Jhabakh | Ms Jayanthi K Shah R1 |
| 8. | Comp App (AT) (CH) (Ins) No. 295/2022 To Adv. Hg. IA No. 207/2024 | Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP of Landmark Housing Projects Chennai Pvt Ltd & Anr | Mr. Pawan Jhabakh | Ms Jayanthi K Shah R1 Mr. S Ramesh- R2 |
| 9. | IA No. 1210/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023 | Satheesh Babu VK Vs Dileep KP, RP WITH | Mr. Pawan Jhabakh | Ms. Reetha D |
| 10. | IA No. 1214/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023 | Saleesh K Satheesh Vs Dileep KP, RP WITH | Mr. Pawan Jhabakh | Ms. Reetha D |
| 11. | IA No. 1215/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023 | Rajesh KS Vs Dileep KP, RP WITH | Mr. Pawan Jhabakh | Ms. Reetha D |
| 12. | IA No. 1226/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No. 1301/2023 For Exemption IA No. 1300/2023 | Bindya Saleesh Vs Dileep KP, RP WITH | Mr. Pawan Jhabakh | Ms. Reetha D |
| 13. | Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024 | Satheesh Babu VK Vs State Bank of India WITH | Mr. Pawan Jhabakh | Mr. Pranava Charan |
| 14. | Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024 | Saleesh K Satheesh Vs State Bank of India | Mr. Pawan Jhabakh | Mr. Pranava Charan |

| 15. | Comp App (AT) (CH) | Triumph Global India | Ms. Aakanksha Nehra | Mr. Varun Srinivasan |
|-----|-----------------------|-------------------------|---------------------|----------------------|
| | (Ins) No. 125/2024 | Pvt Ltd | | |
| | For Stay | Vs | | |
| | IA No.339/2024 | Naren Sheth, | | |
| | For Exemption | Liquidator of Aster Pvt | | |
| | IA No. 337 & 338/2024 | Ltd | | |
| | , | | | |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for |
|-------|---------------------|----------------------|------------------------|---------------------|
| | | | | Respondents |
| 16. | Contempt Case (AT) | Gandhar Oil Refinery | Mr. Ajay Gagger | Mr. Anirudh Wadhwa |
| | No. 07/2019 | (India) Ltd | | R1 |
| | in | Vs | | |
| | Comp App (AT) (Ins) | Ragurama Krishnaraja | | |
| | No. 552/2018 | & Anr. | | |
| | , | WITH | | |
| 17. | Contempt Case (AT) | Gandhar Oil Refinery | Mr. Ajay Gagger | Mr. Yogesh Jagia R1 |
| | No. 08/2019 | (India) Ltd | | |
| | in | Vs | | |
| | Comp App (AT) (Ins) | Ragurama Krishnaraja | | |
| | No. 553/2018 | & Anr | | |
| | | | | |

For Admission (After Notice) (Requests for adjournment in Item Nos. 18-19 will not be entertained)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|----------------------------------|--|
| 18. | Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No. 588/2024 For Stay IA No. 589, 974, 1047/2024 To Vacate Stay IA No. 436/2025 To Adv. Hg. IA No. 1227/2025 | Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt Ltd Vs COSR Ventures & Anr | Ms. Priyanka Das | Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2 |
| 19. | Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024 To Vacate Stay IA No. 1032/2025 | S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr | Mr. Sandeep Kumar Ambalavanan | Ms. Shubharanjani Ananth- R1 |
| 20. | TA (AT) No. 192/2021 (Comp App (AT) (Ins) 1405/2019) | Geetha Sugars Vs The Indian Sugars and Refiners Ltd | Mr. Mithun Shashank | |
| 21. | Comp App (AT) (CH) (Ins) No. 29/2023 | Renuka Devi Rangaswamy, RP of Regen Powertech Pvt Ltd Vs Madhusudhan Khemka & 2 Ors | Mr. Surya Teja Nalla | Ms.J Parimalam R1 R2 Ms.Inthu Karunakaran R3 |

| 22. | Comp App (AT) (CH) (Ins) No. 10/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024 | Regional Commissioner II, EPFO Vs Panyam Cements and Mineral Industries Ltd. & 3 Ors. | Dr. S Vidya | Mr. R Sivaraman- R1 R3 R4 |
|-----|---|---|----------------------------|------------------------------|
| 23. | Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024 | Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr WITH | Mr. S. Shaminath | Mr. Asad Hussain- R1 |
| 24. | Comp App (AT) (CH) (Ins) No. 277/2025 For Stay IA No. 782/2025 | Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr | Mr. S Shaminath | |
| 25. | Comp App (AT) (CH) (Ins) No. 300/2024 | Voltas Limited Vs Marg Limited WITH | Mr. P Raj Kumar Jhabakh | Mr. B Ramana Kumar |
| 26. | Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024 | Voltas Limited Vs Marg Limited | Mr. P Raj Kumar Jhabakh | Mr. B Ramana Kumar |
| 27. | Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025 | Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd | Mr. Nakul Sachdeva | Mr. B Ravikiran Singh |
| 28. | Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025 | Palanigounder Eswaramoorthy, Liquidator, Subhashri Bio-Energies Pvt Ltd Vs A Marimuthu | Mr. B Dhanaraj | Mr. B Ravi Kiran Singh |
| 29. | Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025 | Alchemist Asset Reconstruction Company Ltd Vs K. Sivalingam, RP of NCS Sugars Ltd & 5 Ors | Mr. Gokul G | Mr. Y Suryanarayana |
| 30. | Comp App (AT) (CH) (Ins) No. 352/2025 | SREI Equipment Finance Ltd Vs Vijay Engineering Equipment India (P) Ltd | Mr. Anant Merathia | |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-------------------------------|--|
| 31. | TA (AT) No. 184/2021 (Comp App (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020) | Rakesh P Sheth Vs Indus Cityscapes and Constructions Pvt. Ltd | Mr. Udian Sharma | Mr. B Arvind Srevatsa |
| 32. | Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No. 158/2022 Urgent Hearing IA No. 159/2022 | Roxcel Trading Company GmbH Vs Satyadevei Alamuri, RP of NUI Pulp & Paper Industries Pvt Ltd & 4 Ors | Ms. Savitha K Jagadeesan | Mr. Ramaswamy Meyappan- R1 |
| 33. | Comp App (AT) (CH) (Ins) No. 106/2022 | G Sreevidhya Vs Karismaa Foundations Pvt Ltd | Mr. R Parthasarathy | Mr. Udian Sharma |
| 34. | Comp App (AT) (CH) (Ins) No. 175/2022 For Stay IA No. 400/2022 | Pranit Joshi, Regional Provident Fund Commissioner II, EPFO, Chennai Vs PRC International Hotels Pvt Ltd & Anr | Mr. PK Paneer Selvam | Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh R2 |
| 35. | Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional Docs IA No. 147/2023 | Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt Ltd & Anr | Mr. V Ranjith Shankar | Mr. T Ravichandran R1 Mr. Edward James R2 |
| 36. | Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024 | Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industries Ltd & 4 Ors. | Mr. PK Panneer Selvam | Mr. T Ravichandran R1 R5 Mr. Sriram Venkatavaradan R2 |
| 37. | Comp App (AT) (CH) No. 49/2023 | V. Ramachandran Vs The Registrar of Companies,Coimbatore & Anr | Mr. R Vidhyashankar | Mr. Avinash Krishnan Ravi- R1 |
| 38. | Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 | Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao&6 Ors | Mr. Pramod Kumar | Dr. KS Ravichandran Ms. Manjula Devi R1, R2 R4 & R6 |
| 39. | Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024 | Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors | Dr. KS Ravichandran, PCS | Mr. Bijoy P Pulipra R1- R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17 |

| 40. | Comp App (AT) (CH) (Ins) No. 20/2024 | Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt Ltd & Anr | Mr. Gautham Venkatesh | Mr. M Sivavarthanan R1 |
|-----|--|---|------------------------------|---------------------------|
| 41. | Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024 | Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd | Mr. Rama Subramaniam Raja | Mr.AG Sathyanarayana |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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